

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. C.P. (IB)-909(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Small Industries Development
Bank of India
V/s
Suhas Chimanlal Doshi**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Narendra Singh appeared for the Applicant through VC. Mr. Suhas Doshi appeared for the Respondent through VC. Due to paucity of time the matter could not be taken up. List this matter on **21.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)